

MP 2773/90
MP 3513/90
OA 2113/90

24.9.1991.

Present: None for the applicant.
Mrs. Avnish Ahlawat, Counsel for the respondents.

The learned counsel of the respondents states that the applicant has been regularised for a full term of 3 years and necessary orders have been issued by the respondents. List for further directions on 6th November, 1991. This application will be heard along with other similar matters on that day.

B.N. Dholiyal
(B.N. DHOUDIYAL)
MEMBER (A)

arrd
(P.K. KARTHA)
VICE CHAIRMAN (J)

6.11.91.

OA-2118/90

Presents K.N.R. Pillai, counsel for the applicant.
Mrs. Avnish Ahlawat, counsel for the respondents.

Heard the learned counsel for both the parties.
The respondents have issued order on 17.9.91 whereby the applicant along with some others have been regularised for full term of 3 years from the date of their joining.

In view of this, nothing survives in the present application.
The application is disposed of accordingly.

B.N. Dholiyal
(B.N. DHOUDIYAL)
Member (A)

arrd
(P.K. KARTHA)
Vice-Chairman (J)